

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S CANOPY ESTATES PRIVATE LIMITED

1	Name of Corporate Debtor	M/S CANOPY ESTATES PRIVATE LIMITED
2	Date of incorporation of Corporate Person	23.12.2005
3	Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Bangalore
4	Corporate Identity No. / Limited Liability Identification No. Of Corporate Person	U70102KA2005PTC038035
5	Address of the Registered Office and Principle Office (if any) of Corporate Debtor	No.969, 5 th A Cross, H.R.B.R., 1 st Block, Kalyan Nagar Bengaluru 560043, Karnataka
6	Insolvency Commencement date in respect of Corporate Debtor	06.06.2022 - Being the date of order passed by the Hon'ble NCLT, Bengaluru (Order received by IRP on 09.06.2022)
7	Estimated date of closure of insolvency resolution process	03-12-2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	GIRISH KAMBADARAYA IBBI/IPA-003/IP-N000127/2017-2018/11403
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	No.36, CHATURA HOMES, 2 nd Main, Meenakshinagar, Near Krishna Kalayana Mantapa, Basaveshwaranagar, Bangalore 560079 E-Mail: cmagirish999@gmail.com Phone: 9980695702
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	No.207, BINDU GALAXY No.2, 1 st Main, Chord Road Industrial Town, Rajajinagar Bengaluru 560010 E-Mail: cepl.cirp@gmail.com Mobile: 9980695702
11	Last date for submission of claims	20-06-2022
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution	Allottees under real estate projects

	professional	
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names of each class)	1. Mr. Chandra Sekhar Kandukoori IBBI/IPA-002/IP-N00985/2020-2021/13309 Vivekananda Nilaya, No. 41/A2, 3rd Cross, Navy Layout Chikkabanavara Post Opp. Sapthagiri Engineering College Bangalore 560090, Karnataka 2. Mr. Motappa Thimmarayaswamy IBBI/IPA-003/IP-N00091/2017-18/10891 228, 5th Main, 5th Cross Shiva Krupa, K.G. Nagar , Bengaluru 560019, Karnataka E-Mail: swamymotappa@gmail.com 3. Mr. T V S SIVA PRASAD IBBI/IPA-003/ICAIN00406/2021-2022/14051 Flat No. C-339, Mahaveer ZEPHYR, Kodi Chikkana Halli Near Easyday , Bangalore 560076, Karnataka E-Mail: sipra5860@gmail.com
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads https://ibbi.gov.in/ips-register/registered-ips The Insolvency and Bankruptcy Board of India (IBBI), 7th Floor, Mayur Bhawan, Shankar Market, Connaught Circus, New Delhi 110001

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s CANOPY ESTATES PRIVATE LIMITED on 06.06.2022 (Order received by IRP on 09.06.2022).

The creditors of M/s CANOPY ESTATES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20.6.2022 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (Allottee under real estate project) in Form CA.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 9.6.2022
Place: Bangalore

Name: GIRISH KAMBADARAYA

Signature of Insolvency Professional